

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

ITEM No 201- IA 787 of 2020
ITEM No 202- IA 36 of 2021
ITEM No 203- IA 376 of 2022
In
CP(IB) 257 of 2019

Proceedings under Section 7 IBC

IN THE MATTER OF:

Indian Overseas Bank
V/s
Jason Dekor Pvt Ltd

.....Applicant

.....Respondent

Order delivered on ..23/01/2023

Coram:

Dr.Deepti Mukesh, Hon'ble Member(J)
Ajai Das Mehrotra, Hon'ble Member(T)

PRESENT:

For the RP	: Mr. George Samuel, Adv. for Jason Dekor P Ltd
	: Mr. Vishal Raval, Adv. & Mr. Rajiv Chawla, Adv.
	for Mr. Arjun Sheth, Adv.
For the Respondent	: Mr. Moti Dabhi, Adv.
For the Suspended Management	: Mr. Dhruvit Shah, Adv.
For the CoC	: Mr. Raju Kothari, Adv.

ORDER

IA 36 of 2021

Learned Counsel for RP states that application is filed for seeking approval of Resolution Plan, and in view of the review petition pending with the Hon'ble Supreme Court in case of State Tax Officer vs. Rainbow Papers Limited matter, which will have a bearing in this application, request is made to defer the matter.

List on 20.02.2023.

IA 787 of 2020 & IA 376 of 2022

List on 20.02.2023.

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**AJAI DAS MEHROTRA
MEMBER (TECHNICAL)**

**DR. DEEPTI MUKESH
MEMBER (JUDICIAL)**